

[Shri Jyotirmoy Bosu]

Auditor General of India for the year 1970-71 Union Government (Civil)—Revenue Receipts relating to Income-tax

(3) Hundred and twenty seventh Report on paragraphs 42 and 43 relating to Installation of Computers on Railways included in the Report of the Comptroller and Auditor General of India for the year 1971-72—Union Government (Railways).

(4) Hundred and twenty-eighth Report on Chapter II of the Report of the Comptroller and Auditor General of India for the year 1971-72, Union Government (Civil), Revenue Receipts, Volume II, Direct Taxes—relating to Corporation-tax

(5) Hundred and thirty-first Report on paragraphs 28—31 relating to the Ministry of Foreign Trade included in the Report of the Comptroller and Auditor General of India for the year 1971-72, Union Government (Civil)

12 10 hrs

COMMITTEE ON PUBLIC UNDERTAKINGS

51ST, 52ND 54TH REPORTS AND
MINUTES

SHRI NAWAL KISHORE SHARMA
(Dausa) I beg to present the following Reports and Minutes of the Committee on Public Undertakings —

(1) (i) Fifty-first Report on India Tourism Development Corporation Limited

(ii) Minutes of the sittings of the Committee relating to the above Report

(2) (i) Fifty-second Report on Indian Oil Corporation Limited (Refineries Division excluding Pipelines Section)

(ii) Minutes of the sitting of the Committee relating to the above report

(3) (i) Fifty-fourth Report on State Farms Corporation of India Limited

(ii) Minutes of the sitting of the Committee relating to the above Report

12 11 hrs

DIRECT TAXES (AMENDMENT
BILL)

(1) REPORTS OF SELECT COMMITTEE
SHRI N K P. SALVE (Betul): I beg to present the Report of the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, the Gift-tax Act, 1958 and the Companies (Profits) Surtax Act, 1964 and to provide for certain related matters.

(ii) EVIDENCE

SHRI N K P SALVE. I beg to lay on the Table the record of evidence tendered before the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax, 1957, the Gift-tax Act, 1958 and the Companies (Profits) Surtax Act, 1964 and to provide for certain related matters

12 12 hrs

BUSINESS ADVISORY COMMITTEE
FORTY-SECOND REPORT

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI K. RAGHU
RAMAIAH) I beg to move

“That this House do agree with the Forty-second Report of the Business Advisory Committee presented to the House on the 26th April, 1974”